

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230
20(ND)2015

IN THE MATTER OF:

**M/s. Pawan Kumar Sushil Kumar
Agro Pvt. Ltd.**

... Applicant/Petitioner

Under Section: 397/398

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.01.2024.

**Sd/-
(COURT OFFICER)**